# THE CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Contempt Petition No.55/2005
In
Original Application No.544/1997.
This the 10th day of July 2006.

## HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN. HON'BLE MR. P.K. CHATTERJI, MEMBER (A).

Chet Ram Saxena, aged about 72 years, son of Late Shri Sri Ram Saxena, resident of 247, Harinagar, Faizabad Road, Post Office Ram Sagar Misra Nagar, Lucknow.

...Applicant.

By Advocate: None.

#### Versus.

- Shri R. Ganesan , Director General, Posts, Postal Directorate,
   Dak Bhawan, New Delhi-110001.
- 2. Smt. Vijaylaxmi T. Seth, Chief Postmaster General, U.P. Circle, Lucknow-226001.

.... Respondents.

By Advocate: Shri Deepak Shukla for Shri Prashant Kumar.

### ORDER (Orai)

#### BY HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN.

1. List revised, none appeared for the applicant. Shri Deepak Shukla for Shri Prashant Kumar is present of the respondents. Shri Shukla has stated that the respondents have filed compliance report long back and the applicant has not controverted that facts stated therein. According to him order of this Tribunal had already been

complied with and as such there is no justification for continuing this C.C.P. and prays that the contempt proceedings may be dropped and the notices may be discharged.

2. We think that Shri Shukla is right as no attempt is made on behalf of other side to controvert the facts as stated in the compliance-report. This C.C.P. is dropped and the notices issued are discharged.

(P.K. CHATTERJI)

MEMBER (A)

(KHEM KARAN)

**VICE-CHAIRMAN** 

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